

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 574/2009 (JUDGEMENT)		Kyathasandra police Vs Ranganatha @ Rangaswamy	Asst.Public Prosecutor BKR
2	C.C. 728/2012 (EVIDENCE)		State By Kyathsandra P.S Vs Kantharaju.K	A.P.P P.V.Manjunatha
3	C.C. 1599/2013 (EVIDENCE)		Kyathasandra police Vs Lakshminarasaiiah	APP
4	C.C. 4726/2014 (BODY WARRANT)		Kyathasandra police Vs Premkumar	
5	C.C. 605/2015 (cross of dw)		Madhukumar Vs L.Avinash	
6	C.C. 3919/2015 (EVIDENCE)		Kyathasandra Police Station Vs Manju alias Manjushree	
7	C.C. 4248/2015 (ARGUMENTS)		Srinivasamurthy. G Vs B.S.Shoba	
8	C.C. 4249/2015 (ARGUMENTS)		Srinivasamurthy. G Vs B.S.Shoba	
9	C.C. 4462/2018 (ARGUMENTS)		C.R.Raghavendra Vs Ranganath.B.	Arun.K.S
10	P.C.R. 321/2020 (SWORN STATEMENT)		Theertha Kumari Vs Kumbaiah D B	L Narasimhamurthy
11	Crl.Misc. 574/2020 (ORDERS)		Chikkarangaiah Vs The Deputy Thasildar	Srinivasamurthy K V
12	Crl.Misc. 615/2020 (SUMMONS)		state at the Instance of Assistant Drugs Controller-2 Vs M/S Zeiss Pharma Limited	APP
ORDERS ON IA				
13	Crl.Misc. 584/2020 (SUMMONS)		Jayamma Vs The Deputy Tahsildar	Shivashankara K
<u>11.00 AM to 02.00PM</u>				
14	C.C. 1590/2004 (STEPS)		H.Padmakumari Vs B.Shanthappa	KCM

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15	C.C. 85/2008 (warrant to accused)		The Manager Vs Venugopal	HVR HLV
16	C.C. 195/2010 (EVIDENCE)		Kyathsandra police station Vs R.Ravikumar	
17	C.C. 899/2010 (EVIDENCE)		Kyathsandra police Vs Shivashankar	APP
18	C.C. 1039/2011 (EVIDENCE)		Kyathasandra police Vs Hanumantharayappa	AP P
19	C.C. 2128/2011 (EVIDENCE)		Excise and Lottery Prohibition ACT Vs Puttaiah	APP PS
20	C.C. 2780/2011 (EVIDENCE)		Kyathsandra police station Vs Rathnamma	APP
21	C.C. 140/2012 (BODY WARRANT)		State By Kyathsandra P.S Vs Puttaraju	A.P.P G.Venkatesha
22	C.C. 1045/2012 (EVIDENCE)		Kyathasandra police Vs Kantharaju K	Asst.Public Prosecutor PVM
23	C.C. 1195/2012 (EVIDENCE)		S.C.Amaresh Vs Siraj	S.Shankar
24	C.C. 4492/2012 (HEARING)		Kyathasandra Police Station Vs Rangawamy	
25	C.C. 2491/2013 (Objections)		Kyathasandra Police Vs Venkatanaiak	A.P.P.
26	C.C. 2697/2013 (EVIDENCE)		Excise Police Vs Sharan @ Sharana Kumar	A.P.P.
27	C.C. 2828/2013 (EVIDENCE)		Kyathasandra Police Vs Jagadeesh	A.P.P.
CROSS EXAMINATION OF PW				
28	C.C. 669/2013 (EVIDENCE)		Kyathasandra Police Vs Chowdareddy	A.P.P.

SS TO WITNESSES

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29	C.C. 1483/2012 (EVIDENCE)		Kyathasandra Police Station Vs Mahendrakumar	APP CKS
Cases listed below are adjourned due to Covid 19				
30	C.C. 5029/2012 (EVIDENCE)	17-02-2021 (02.45 PM to 05.45PM)	Kyathasandra Police Vs Ravi Kumar K.N	
31	C.C. 1271/2013 (warrant to accused)	17-02-2021 (02.45 PM to 05.45PM)	T.S. Karunaradhya Vs Chandrashekarachar. B.K.	K. Naveen Nayak
32	C.C. 2262/2013 (NOTICE)	17-02-2021 (02.45 PM to 05.45PM)	Kyathasandra Police Vs Lokesh	A.P.P.
33	C.C. 914/2015 (EVIDENCE)	17-02-2021 (02.45 PM to 05.45PM)	Kyathasandra PS Vs Syed Fharooqu	
34	C.C. 3308/2016 (ARGUMENTS)	17-02-2021 (02.45 PM to 05.45PM)	Manjula.H Vs Shobha	L.Narasimhamurthy
35	C.C. 5356/2017 (ARGUMENTS)	17-02-2021 (02.45 PM to 05.45PM)	Badarainath.T.J. Vs Gangadhara	G.Sathyanarayana Reddy
36	C.C. 3882/2020 (summons to accused)	17-02-2021 (02.45 PM to 05.45PM)	Kyathasandra Police Station Vs Krishnamurthy	APP
37	C.C. 3939/2020 (summons to accused)	17-02-2021 (02.45 PM to 05.45PM)	Kyathasandra Police Station Vs Chandrashekar	APP
38	C.C. 3548/2018 (EVIDENCE)	17-02-2021 (11.00 AM to 02.00PM)	C.R.Ramesh Vs Alla Baksh	Gururaja T N
39	C.C. 4778/2018 (ARGUMENTS)	17-02-2021 (11.00 AM to 02.00PM)	Eranna Y Vs J. Santhosh Kumar	B.M. Maheswara
40	C.C. 141/2010 (warrant to accused)	17-02-2021	State By Kyathsandra P.S Vs K.P.Lokesh	A.P.P R.Basavaraju
41	C.C. 181/2010 (For Proclamation)	17-02-2021	Kyathsandra police Vs Ranjith kumar	APP
42	C.C. 3379/2010 (warrant to accused)	17-02-2021	Kyathasandra police Vs Vijaykumar	Asst.Public Prosecutor
43	C.C. 1641/2011 (warrant to accused)	17-02-2021	R.V. Govindaraju Vs Sardar	T.S.H

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44	C.C. 1738/2011 (STEPS)	17-02-2021	G.C.Kemparaju Vs K.M.Thimmaiah	K.V.Girish K.N.Raveesh
45	C.C. 255/2012 (summons to accused)	17-02-2021	P.C. Jayakumar Vs S.Krishnaiah	H.B
46	C.C. 2103/2012 (warrant to accused)	17-02-2021	Kyathasandra Police Station Vs Chandrashekhar	APP
47	C.C. 1597/2012 (EVIDENCE)	17-02-2021	State By Kyathsandra P.S Vs Muniraju	A.P.P
48	C.C. 2749/2012 (BODY WARRANT)	17-02-2021	Kyathsandra police Vs Kumar	APP
49	C.C. 2919/2012 (summons to witness)	17-02-2021	Kyathasandra police Vs Abdul Wajid	
50	C.C. 3457/2012 (warrant to accused)	17-02-2021	Kyathasandra police Vs Ravi	APP
51	C.C. 3607/2012 (warrant to accused)	17-02-2021	Kyathasandra Police Station Vs Ramesha alias Ramanji	
52	C.C. 3609/2012 (warrant to accused)	17-02-2021	Kyathsandra police Vs Ramanjanjappa	APP
53	C.C. 43/2013 (warrant to accused)	17-02-2021	Kyathasandra Police Vs Ponnaswamy	A.P.P
54	C.C. 1253/2013 (For Proclamation)	17-02-2021	Kyathasandra Police Vs Santhosh. M.	
55	C.C. 1619/2013 (warrant to accused)	17-02-2021	K.S. Pandith Vs N. Saroja	S. Manjunatha
56	C.C. 1980/2013 (EVIDENCE)	17-02-2021	Kyathasandra Police Vs Gangadhara	A.P.P.
57	C.C. 2008/2013 (summons to witness)	17-02-2021	Kyathasandra Police Vs Ramanna	A.P.P.
58	C.C. 2224/2013 (warrant to accused)	17-02-2021	Kyathasandra Police Vs Salim	A.P.P.

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59	C.C. 2512/2013 (BODY WARRANT)	17-02-2021	Excise Police Vs T. Rajanna @ Govindaraju	
60	C.C. 4892/2013 (warrant to accused)	17-02-2021	Kyatasandra police Vs Nagaraju	APP
61	C.C. 4893/2013 (EVIDENCE)	17-02-2021	Kyatasandra police Vs Chandrashekaraiah	
62	C.C. 5576/2013 (summons to accused)	17-02-2021	Keshavamurthy Vs Revanna Siddaiah	
63	C.C. 5500/2013 (EVIDENCE)	17-02-2021	Kyathasandra Police Vs Kumaragowda	
64	C.C. 5852/2013 (warrant to accused)	17-02-2021	M.Shanthappa Vs A.C.Raghavendra @ Raghavendra	APP
65	C.C. 5853/2013 (warrant to accused)	17-02-2021	M.Shanthappa Vs A.C.Raghavendra @ Raghavendra,	M.E.Nijalingappa
66	C.C. 705/2014 (warrant to accused)	17-02-2021	Kyathasandra Police Vs Santhosh @ Santhu	
67	C.C. 6667/2014 (N.B.W to C.W)	17-02-2021	Girish Narayuana Rao Vs Sudhakar Salian,	Sreetheertha
68	C.C. 3093/2014 (warrant to accused)	17-02-2021	Kyathasandra Police Station Vs Lokesha alias Loki	
69	C.C. 6123/2014 (summons to accused)	17-02-2021	G.R.Sudhiendra Vs Rajashekar	K.S.Shivakumar
70	C.C. 3136/2014 (cross of pw)	17-02-2021	Chikkanna Vs K.Gopal	
71	C.C. 4917/2014 (warrant to accused)	17-02-2021	M.H.Kumaraswamy Vs M.Rajesh	
72	C.C. 6235/2014 (summons to accused)	17-02-2021	T.S.Suresh Babu Vs R.G.Nagaraju	

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73	C.C. 6464/2014 (STEPS)	17-02-2021	Tumkur Veerashaiva Co-op, Bank Ltd., Vs C.S.Rajkumar	
74	C.C. 6655/2014 (STEPS)	17-02-2021	K.A.Krishnamurthy Vs G.Gangadhar	
75	C.C. 2936/2015 (N.B.W to C.W)	17-02-2021	M.K.Cosmic Rumble Vs B.Ningappa	
76	C.C. 2937/2015 (warrant to accused)	17-02-2021	Cosmic Rumble Vs H.Kenchappa	
77	C.C. 4246/2015 (STEPS)	17-02-2021	Javare Gowda. A Vs B.S.Shoba	
78	C.C. 4247/2015 (STEPS)	17-02-2021	Javare Gowda. A Vs B.S.Shoba	
79	C.C. 5892/2016 (summons to witness)	17-02-2021	Kyathasandra PS Vs Avinasha @ Avinasha	
80	C.C. 6159/2017 (EVIDENCE)	17-02-2021	G.Badraradhya Vs A.N.Vinayaka	K.Maruthi
81	C.C. 6435/2017 (warrant to accused)	17-02-2021	Kyathasandra Police Station Vs Mohammed Dastagir @ Dastu @ Saleem	
82	C.C. 6436/2017 (warrant to accused)	17-02-2021	Kyathasandra Police Station Vs Mohammed Dastageer @ Dastu @ Ghouse @ Saleem	
83	C.C. 712/2018 (EVIDENCE)	17-02-2021	Kyathasandra Police Station Vs Rudrappa	
84	C.C. 4665/2018 (EVIDENCE)	17-02-2021	Kyathasandra Police Station Vs Raju Pawar	Kyathasandra PS
85	C.C. 995/2020 (NOTICE)	17-02-2021	Kathysandra POLice station Vs Rathnamma	APP

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<u>02.45 PM to 05.45PM</u>				
1	FDP 7/2011 (HEARING)		Gubbiswamy Vs Pattadaiah	17-03-2011
2	O.S. 527/2016 (Objections) IA/1/2016		Kempamma Vs Maranna	A.Krishnamurthy
3	O.S. 466/2020 (Written statement and objection) IA/1/2020		Triveni Vs Kemparangaiah	H P Nataraj
4	O.S. 588/2020 (Objections) IA/1/2020 IA/2/2020		G N Prasanna Kumar Vs Chief Executive Officer	P Suresh
5	O.S. 638/2020 (Written statement and objection) IA/1/2020 IA/2/2020		Anjinamurthy C S Vs Chandraiah	Murali Krishna
6	O.S. 681/2020 (summons to defendent) IA/1/2020		Girijamma Vs Rangaiah	Mahesh P
7	FDP 24/2020 (NOTICE TO RESPONDENT)		Harish Kumar Vs Siddappa	K Shivananjappa
8	O.S. 764/2020 (ORDERS) IA/1/2020		Krishnappa Vs Bhagyamma	A T Veeranarayana
<u>11.00 AM to 02.00PM</u>				
9	FDP 6/2011 (HEARING)		Ramakrishnappa Vs Jayaramaih	GKR
10	O.S. 334/2013 (Objections) IA/1/2013 IA/2/2013		Keshavamurthy Vs Janardhana	GSN -RNRG-KB-PSS H.V. Ranganatha Reddy
11	O.S. 958/2013 (HEARING) IA/1/2013		Narasamma Vs Shettalamma	C.S.Kumaraswamy
12	O.S. 648/2016 (ARGUMENTS)		N.Suchith Vs Narasimhamurthy	K.G.Shivaraju
13	O.S. 986/2016 (HEARING) IA/1/2016		R.Gopalakrishna Vs H.N.Subbalakshamma	

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14	FDP 21/2017 (HEARING)		Rangappa Vs Doddamasamma	J.B.Sannamarappa
15	EX 64/2020 (NOTICE)		Lakshminarasamma Vs Madiyamma	M Mallikarjunaiah
Cases listed below are adjourned due to Covid 19				
16	O.S. 741/2018 (EVIDENCE)	17-02-2021 (02.45 PM to 05.45PM)	Padmavathi Vs Seebaiah	Chakravarthy N A
17	O.S. 914/2017 (STEPS) IA/1/2017	17-02-2021 (11.00 AM to 02.00PM)	Khaleel Ahamed Vs B.Shafiulla	B.R.Ramakrishnaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	C.C. 1844/2006 (warrant to accused)		Tumkur rural police Vs Titys joss	APP A.G.Sridhara
2	C.C. 2050/2017 (HEARING)		Tumkur Rural PS Vs Deepak.G.S. alias Deepu	
3	CrI.Misc. 549/2020 (HEARING)		S Nagaraju Vs The Tahsildar	Basavaraju R
4	CrI.Misc. 576/2020 (ORDERS)		Rangaswamy N K Vs Thasildar	A T Veeranarayan
5	P.C.R. 549/2020 (FIRST HEARING)		N R Dhananjaya Vs Manjula R	Manjamma K R

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<u>11.00 AM to 02.00PM</u>				
1	O.S. 506/2013 (HEARING) IA/1/2013		G. Bhadraradhya Vs N.R. Chandrashekaraiah	D. Nagaraja Reddy
2	O.S. 767/2014 (EVIDENCE)		Bhagya Vs Siddagangappa	Thippeswamy.T.
3	O.S. 961/2014 (EVIDENCE) IA/1/2014		Mushtari Vs Gori	Chikkonahally Krishnaiah
4	O.S. 426/2015 (ARGUMENTS) IA/1/2015		Ningahanumaiah Vs Lakshamma	Ramesh
5	O.S. 201/2016 (HEARING) IA/1/2016		Siddagangaiah@Siddaiah Vs Sanjeevaiah	E.Hanumantharayappa
6	O.S. 679/2016 (EVIDENCE) IA/1/2016		S.C.Dakshinamurthy Vs T.R.Prashanth	T.K.Uday Kumar
7	O.S. 860/2016 (HEARING) IA/1/2016 IA/2/2016		K.B.Ramakrishnappa Vs Gangamma	M.S.Sreedharamurthy
8	O.S. 760/2017 (HEARING) IA/1/2017		Rangamma Vs Kambadanarasimhaiah	B.R.Ramakrishnaiah
9	O.S. 761/2017 (HEARING) IA/1/2017		N.Srinivasa Vs Kambadanarasimhaiah	B.R.Ramakrishnaiah
10	O.S. 762/2017 (HEARING) IA/1/2017		Chikkarangaiah Vs Lokamma	B.R.Ramakrishanaiah
11	O.S. 780/2017 (HEARING) IA/1/2017 IA/2/2017		Jayamma Vs Lakshamma	S.Shankar
12	O.S. 120/2019 (STEPS) IA/1/2019		Amanulla Vs Syed Nayaz	K.S Jagannatha
13	O.S. 555/2019 (HEARING) IA/1/2019 IA/2/2019		Rajaram J Vs Yathish Kumar B.M.	Muralikrishna
14	O.S. 519/2020 (Objections) IA/1/2020		Susheelamma Vs Lakshmidivi	Doddashanaiah R V

Cases listed below are adjourned due to Covid 19

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15	O.S. 628/2008 (ARGUMENTS)	02-03-2021	M.V.Nagarathna Vs Lakshmiddevamma	C.H B.N.R
16	O.S. 833/2011 (HEARING)	02-03-2021	Lakshamma Vs T Nagaraju	BTR
17	FDP 19/2011 (NOTICE TO RESPONDENT)	02-03-2021	Hosuramma Vs Dasabhovi	T.Govindaraja
18	O.S. 1526/2011 (cross of pw)	02-03-2021	Shivanna Vs Siddalingappa	H C Kumarswamy
19	O.S. 1587/2011 (cross of pw)	02-03-2021	Nagaraju Vs Narashimaiah	G.B.R. K.C.R.
20	O.S. 168/2012 (NOTICE)	02-03-2021	Nagamma Vs Seebaiah	KSS
21	O.S. 542/2012 (EVIDENCE)	02-03-2021	Smt.Siddagangamma Vs Chief secretary to Govt.	
22	O.S. 611/2012 (cross of pw)	02-03-2021	Lalithamma Vs Ranganath	
23	O.S. 659/2012 (EVIDENCE)	02-03-2021	pAPANNA Vs kEMPAIAH	
24	O.S. 627/2012 (STEPS)	02-03-2021	H.G. Rajashekaraiah Vs Renukamma	K.C.Rajanna
25	O.S. 894/2012 (STEPS) IA/1/2012	02-03-2021	Raziyabegum Vs Khwaja Mujeeb Ahmed	Aslam S.M
26	O.S. 944/2012 (HEARING) IA/1/2012 IA/2/2012	02-03-2021	Sacred Heart credit Co-op Society Ltd, Vs The Commissioner	T.N.Sreenivasaiah
27	O.S. 1024/2012 (EVIDENCE) IA/1/2012	02-03-2021	KH Krishnareddy so late Henjarappa Vs Shanthaiah so puttamma	SK Mallikarjun
28	O.S. 1109/2012 (NOTICE) IA/1/2012	02-03-2021	Siddagangamma Vs Kempegowda	K.H.Harikumar
29	O.S. 1162/2012 (HEARING) IA/1/2012	02-03-2021	Chikkarangaiah Vs N.G.Thimmegowda	C.N.Hanumantharaju

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30	O.S. 1219/2012 (NOTICE) IA/1/2012	02-03-2021	Rangamma wo Guddaiah Vs Gangamma do late Guddaiah	M.B.Naveen kumar
31	O.S. 1386/2012 (For amendment)	02-03-2021	Nagarathamma Vs Rangamma	T.R.Rajendra Prasad
32	O.S. 280/2013 (For amendment) IA/1/2013 IA/2/2013	02-03-2021	Bheemanna Vs Hanumantharayappa	E. Hanumantharayappa
33	EX 36/2013 (NOTICE)	02-03-2021	Lakshamma Vs Ramachandraiah	Hanumantharaya
34	EX 56/2013 (STEPS)	02-03-2021	Ramanna Vs Hemavathi	C.P.Sundaresh
35	O.S. 1228/2013 (For Classification)	02-03-2021	smt. Radha Vs smt. Prvathamma	H.Nagaraju
36	O.S. 186/2014 (cross of pw)	02-03-2021	Akram khan Vs Irfana	Srinivasa Murthy.N.H.
37	O.S. 207/2014 (For amendment) IA/1/2014	02-03-2021	Samuel Vs Commissioner	Lunkappa
38	O.S. 412/2014 (Objections) IA/1/2014	02-03-2021	Narasegowda Vs Boregowda	T.S.Krishnashastry
39	O.S. 475/2014 (EVIDENCE) IA/1/2014	02-03-2021	Munigangaiah Vs Ganganumaiah H	N.C.Gangadhara shastry
40	O.S. 988/2014 (For amendment) IA/1/2014	02-03-2021	G.Guddaiah Vs Padma	G.L.Narendra Babu
41	O.S. 379/2015 (HEARING) IA/1/2015	02-03-2021	Siddagangamma Vs Narayanappa	K.P.Manjuprakash
42	O.S. 435/2015 (EVIDENCE) IA/2/2015 IA/1/2015 IA/3/2015	02-03-2021	Yousuf Khan Vs Tumkuru Mahangara Palike	Imthiyaz Ahamed Khan
43	O.S. 800/2015 (SUMMONS) IA/1/2015	02-03-2021	Manjunatha.P.S. Vs Peddakka	B.Somashekhara
44	O.S. 834/2015 (HEARING) IA/1/2015 IA/2/2015	02-03-2021	T.B.Rudresh Vs Chandrashekar .K.S.	H.V. Ranganatha Reddy

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45	O.S. 971/2015 (FOR SETTELEMENT) IA/1/2015	02-03-2021	Nagarathna Vs Shanthamma	H.M.Anatharamaiah
46	O.S. 1138/2015 (EVIDENCE) IA/1/2015	02-03-2021	N.Raju Vs Gangamma	K.C.Venkatesh
47	O.S. 280/2016 (STEPS) IA/1/2016	02-03-2021	Abdul Azeez alias Shabbir Vs Ghouse Khan	P.G.Ramachanrappa.
48	O.S. 467/2016 (EVIDENCE) IA/1/2016 IA/2/2016 IA/3/2016	02-03-2021	Venkatalakshamma alias Bhagyamma Vs The Commissioner	M.S. Harish Babu
49	O.S. 684/2016 (NOTICE) IA/1/2016	02-03-2021	Jagadeesha Vs Doddaiah	R.V.Doddashanaih
50	O.S. 689/2016 (EVIDENCE) IA/1/2016	02-03-2021	Manjamma Vs Chikkabommaiah	G.H.Ravi
51	O.S. 704/2016 (EVIDENCE) IA/1/2016	02-03-2021	Kalpana.S. Vs Gaganasindhu.S.	K.Basavaraju
52	O.S. 896/2016 (STEPS) IA/1/2016	02-03-2021	L.R.Nagaraju Vs C.S.Radhakrishnashetty	N.A.Chakravarthi
53	O.S. 379/2017 (EVIDENCE) IA/2/2017 IA/3/2017 IA/1/2017	02-03-2021	Smt. Sharadamma Vs Smt. K. Sudha	N.A. CHAKRAVARTHY.
54	Civil Misc 33/2017 (Enquiry)	02-03-2021	Geetha Vs Premakumari	K.N.Siddaramaiah
55	O.S. 428/2018 (HEARING) IA/1/2018	02-03-2021	Kempamma Vs Bharathi	Anjanamurthy.D.
56	O.S. 566/2018 (EVIDENCE) IA/1/2018	02-03-2021	Nanjundappa Vs L.R. Nagaraju	Adaveeshaiah B
57	O.S. 628/2018 (STEPS)	02-03-2021	Canara Bank Vs Hanumantharaju.J.	Jagadeeshappa
58	O.S. 868/2018 (EVIDENCE) IA/1/2018	02-03-2021	Sudha G Vs Suma H.G.	Mahadevaiah.S
59	O.S. 945/2018 (summons to defendent)	02-03-2021	Kantharaju Vs Lakshamma	Balavaraju

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60	EX 117/2018 (STEPS)	02-03-2021	Mudlaiah Vs Venkatesh	Y.S.Renuks Prasad
61	O.S. 118/2019 (HEARING) IA/1/2019	02-03-2021	Amanulla Vs Sajida Khanum	K.S Jagannatha
62	O.S. 119/2019 (STEPS) IA/1/2019	02-03-2021	Amanulla Vs Lakshmipathi	K.S Jagannatha
63	O.S. 121/2019 (HEARING) IA/1/2019	02-03-2021	Amanulla Vs Mehaboob Khan	K.S Jagannatha
64	O.S. 122/2019 (STEPS) IA/1/2019	02-03-2021	Amanulla Vs Mohammed Haneef	K.S Jagannatha
65	O.S. 249/2019 (NOTICE) IA/1/2019	02-03-2021	T. Venkatesh Vs T.S. Basavaraju	Nagesh Rao Gaikwad R
66	EX 71/2019 (NOTICE)	02-03-2021	M/S Margadarsi Chits (K) Pvt. Ltd., Vs K. Yogeesh	K. Naveen Nayak
67	O.S. 351/2019 (STEPS)	02-03-2021	S. Manjunatha Aradya Vs Kumaraswamy Aradya	Venkatesha G
68	O.S. 376/2019 (HEARING) IA/1/2019 IA/2/2019	02-03-2021	Krishnappa Vs V.Rajeshkumar	Venkatesh K.C
69	EX 89/2019 (NOTICE)	02-03-2021	Rakesh.L.N. Vs B.Lakshmikantaalias Lakshmikantamma	T.R.Ramesh Babu
(O.S./0000172/2017)				
70	EX 106/2019 (NOTICE)	02-03-2021	Srinivasaiah Vs Jayanna.D.	N.H.Gangadhar Nayak
71	O.S. 786/2019 (EVIDENCE) IA/1/2019	02-03-2021	S.K. Bheemaiah Vs Rajkumar	K.P. Manju Prakash
72	O.S. 868/2019 (Written statement and objection) IA/1/2019	02-03-2021	Rangaswamaiah Vs Basappa	M.S. Harish Babu
73	O.S. 885/2019 (Written statement and objection)	02-03-2021	D. Bhagya Vs M. Ramesh	K.P. Manjuprakash

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74	O.S. 346/2020 (NOTICE) IA/1/2020	02-03-2021	Tejashree L Vs Hanumanthaiah	Thippeswamy G M
75	O.S. 765/2020 (ORDERS) IA/1/2020	02-03-2021	M Pavan Vs The Chief Executive Officer	H P Nataraju

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 1271/2005 (JUDGMENTS)		K.Y.Shanthiswaroop Vs T.K.Gundurao	A.Kaleemulla H.L.Manjunath
2	C.C. 700/2009 (APPEARANCE OF ACCUSED)		Excise Police Vs Jayamma	Asst.Public Prosecutor TRV
3	C.C. 500/2014 (JUDGMENTS)		Traffic Police Vs Anandappa	
4	CrI.Misc. 528/2020 (SUMMONS)		N R Prabha Vs The Commissioner	G S Ramasesha
5	CrI.Misc. 546/2020 (SUMMONS)		Gangadharaiah Vs Deputy Tahsildar	Ramesh B S
6	CrI.Misc. 547/2020 (NOTICE TO SURETY)		Suo-Moto-by-Court Vs Narasa Hanumaiah	APP
7	P.C.R. 548/2020 (FIRST HEARING)		Krishnamurthy L Vs Jagadeesh Alias Swamy	Girish V
<u>11.00 AM to 02.00PM</u>				
8	C.C. 671/2008 (EVIDENCE)		Kora Police Vs Ramdas	
9	C.C. 3757/2011 (ARGUMENTS)		Traffic police Vs Rangaswamy H	Asst.Public Prosecutor
10	C.C. 1173/2013 (EVIDENCE)		Kora Police Vs Ranganatha	
11	C.C. 4452/2013 (FURTHER ARGUMENTS)		Kora police Vs Gangaraju	APP
12	C.C. 3815/2014 (STEPS)		Ms Sriram Transport Finance company limited Vs Syad Jaar	
13	C.C. 6206/2014 (EVIDENCE)		Traffic Police Vs Akbar aliKhan	
14	C.C. 6120/2018 (EVIDENCE)		Kora Police Station Vs Amaranatha reddy	Kor Police Station

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	P.C.R. 162/2019 (EVIDENCE)		Shivashankar S Vs Vijayalakshmi Narasappa Dollashetty	Sevapriya S.
16	P.C.R. 249/2019 (EVIDENCE)		Shruthi A Vs Gowtham	Girish
17	P.C.R. 250/2019 (EVIDENCE)		Shruthi A Vs Gowtham	Girish
18	P.C.R. 298/2019 (EVIDENCE)		Anandamallappa Vs P Ramakrishna	G Nagaraju
19	P.C.R. 419/2019 (EVIDENCE)		Sreeramachandra. H Vs Lokesha	Venkatesha. G
20	CrI.Misc. 429/2019 (EVIDENCE)		Nagabhusha K.B Vs The Deputy Tahsildar, Registrar of Birth and Death	P. Suresh
21	CrI.Misc. 430/2019 (EVIDENCE)		Nagabhusha. K.B Vs The Deputy Tahsildar, Registrar of Birth and Death	P. Suresh
22	CrI.Misc. 431/2019 (EVIDENCE)		Basavaraju Vs The Deputy Tahasildar, Registrar of Birth and Death	P. Suresh
23	P.C.R. 504/2019 (EVIDENCE)		Kavya. T.S Vs Sri Sri Uddaneshwara Sowharda Pathina Sahakara	G. Nagaraj
24	P.C.R. 536/2019 (EVIDENCE)		N.K. Venkatesh Vs Ananda	K. Basavaraju
25	P.C.R. 544/2019 (EVIDENCE)		M/s. Shree Gowri Ganehsaa Chits Pvt Ltd Vs Jayaramaiah. M.S	G.H. Kariyanna
26	CrI.Misc. 268/2020 (ORDERS)		Ramesh. N.V Vs The Deputy Tahasildar	Gangahanumaiah
27	CrI.Misc. 269/2020 (ORDERS)		Naveen Kumar. R Vs The Deputy Tahasildar	Gangahanumaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	CrI.Misc. 270/2020 (ORDERS)		Ramesh. N.V Vs The Deputy Tahasildar	Gangahanumaiah
Cases listed below are adjourned due to Covid 19				
29	C.C. 4295/2018 (APPEARANCE OF ACCUSED)	18-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Hanumantharayappa	Kora PS
30	C.C. 960/2002 (APPEARANCE OF ACCUSED)	19-03-2021 (11.00 AM to 02.00PM)	Town P.S. Vs Aslam Pasha	APP
31	C.C. 1909/2012 (warrant to accused)	19-03-2021 (11.00 AM to 02.00PM)	Town P.S. Vs Chiman Ram	APP BKL
32	C.C. 853/2015 (warrant to accused)	19-03-2021 (11.00 AM to 02.00PM)	Town PS Vs A-2 Shivakumar. T.S	
33	C.C. 1387/2015 (EVIDENCE)	19-03-2021 (11.00 AM to 02.00PM)	Kora police station Vs Chandrashekar K.R.	
34	C.C. 4568/2015 (FOR CHARGE)	19-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Seebayya@ Gunda	
35	C.C. 4571/2015 (FOR CHARGE)	19-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Rudramani	
36	C.C. 6863/2015 (EVIDENCE)	19-03-2021 (11.00 AM to 02.00PM)	Town Police Vs Kumara	
37	C.C. 992/2016 (warrant to accused)	19-03-2021 (11.00 AM to 02.00PM)	Town Police Vs Noorulla	
38	C.C. 1314/2016 (EVIDENCE)	19-03-2021 (11.00 AM to 02.00PM)	Town Police Vs Mohammed Rafiq@Babu	
39	C.C. 5901/2016 (EVIDENCE)	19-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Doreswamaiah .T	
40	C.C. 3601/2017 (warrant to accused)	19-03-2021 (11.00 AM to 02.00PM)	Kora PS Vs Shabber Pasha	
41	C.C. 1186/2019 (FOR PLEA)	19-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Azaruddin	APP
42	C.C. 3874/2020 (summons to accused)	19-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Tumakuru Vs Nagaraju	APP

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43	C.C. 3875/2020 (summons to accused)	19-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Tumakuru Vs Salam Ulla T S	APP
44	C.C. 3876/2020 (summons to accused)	19-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Tumakuru Vs Madhu P	APP
45	C.C. 3877/2020 (summons to accused)	19-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Tumakuru Vs Thimmaiah	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 529/2007 (NOTICE)		H.M. Siddaraju Vs Hm Chandrashekraiah	Hanumantharayappa
2	O.S. 840/2008 (JUDGMENTS)		Puttathayama Vs H.R.Dayananda	R Nagesh Rao Gaikwad
3	O.S. 857/2008 (NOTICE)		Thimmaiah Vs Siddalingamma	R PREM KUMAR G.B Ravishankar
4	O.S. 525/2009 (AWAIT SUMMONS AND NOTICE)		T.V.Ganganna Vs Lakshmakka	H Virupaksha RK
5	O.S. 768/2020 (ORDERS) IA/1/2020 IA/2/2020 IA/3/2020		Kashi Viswanatha Rao Vs Tumakuru Mahanagara Palike Represented by its Commissioner	B J Mahaveera
11.00 AM to 02.00PM				
6	O.S. 758/2000 (EVIDENCE)		Chikkagangaiah Vs Hanumanthaiah	
7	O.S. 591/2007 (EVIDENCE)		Sowmya Vs Shivakumar	HPN Exparte
8	O.S. 561/2010 (HEARING)		Gangathimmegowda Vs Boregowda	HGN SRR
9	O.S. 1192/2011 (ARGUMENTS)		Ramanna Vs Gangabyraiah	CK MN
10	O.S. 608/2012 (ARGUMENTS)		Ramanna Vs Gangabyraiah	R.Premakukmar MN
11	O.S. 440/2016 (EVIDENCE) IA/2/2016 IA/3/2016 IA/1/2016		Lakshmiddevamma Vs Chief Secretary	H.,A.Ashwathanarayana
Cases listed below are adjourned due to Covid 19				
12	O.S. 159/2014 (EVIDENCE) IA/1/2014	17-03-2021 (11.00 AM to 02.00PM)	Shivanna Vs Renuka	C.N.Hanumantharaju
13	O.S. 612/2014 (EVIDENCE)	17-03-2021 (11.00 AM to 02.00PM)	Sowbhagya.T. Vs Thoorappa	K.N.Kumaraswamy
14	FDP 26/2015 (FURTHER ARGUMENTS)	17-03-2021 (11.00 AM to 02.00PM)	Thimmakka Vs Venkataramaiah	Ramesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 291/2016 (FURTHER ARGUMENTS) IA/1/2016	17-03-2021 (11.00 AM to 02.00PM)	Indrani Vs The Chief Secretary	T.R.Ramesh Babu
16	O.S. 296/2016 (SUMMONS) IA/1/2016	17-03-2021 (11.00 AM to 02.00PM)	Syed Farroq Vs Hayathabee	B.Shivakumar
17	O.S. 524/2016 (FURTHER ARGUMENTS) IA/1/2016 IA/2/2016	17-03-2021 (11.00 AM to 02.00PM)	Mallikarjunaiah Vs M.Leelavathi	Murulikrishna
18	FDP 22/2016 (Await Report)	17-03-2021 (11.00 AM to 02.00PM)	Kumara Vs Settappa	T.S.Krishnashastry
19	O.S. 550/2016 (EVIDENCE) IA/1/2016 IA/2/2016	17-03-2021 (11.00 AM to 02.00PM)	Sujatha Mariyappa Vs Sharadamma	G.Nagaraj
20	EX 28/2016 (NOTICE)	17-03-2021 (11.00 AM to 02.00PM)	M/s Margadarsi Chits (K) Pvt. Ltd. Vs G.Banuprakash	K.v.Srinivasa Naidu
21	O.S. 645/2016 (FURTHER ARGUMENTS) IA/1/2016	18-03-2021 (11.00 AM to 02.00PM)	B.N.Gopala Swamy Vs Mashusudhan.H	S.Natesh
22	O.S. 755/2016 (For Classification) IA/1/2016	18-03-2021 (11.00 AM to 02.00PM)	M.G. Ravishankar Vs Eramma	K.Borappa
23	O.S. 841/2016 (EVIDENCE) IA/1/2016	18-03-2021 (11.00 AM to 02.00PM)	M/s Ashoka Hotel Vs M/s Murthy Hotel Pvt. Ltd	Bendre Kumar T
24	O.S. 923/2016 (HEARING) IA/1/2016	18-03-2021 (11.00 AM to 02.00PM)	B.E.Basavaraju Vs Renukamma	Rajkumar
25	O.S. 975/2016 (EVIDENCE)	18-03-2021 (11.00 AM to 02.00PM)	Jayamma Vs Bettaiah	Shivakumar.B.G.
26	EX 56/2016 (Objections)	18-03-2021 (11.00 AM to 02.00PM)	K.M.Ganganna Vs Thimmappa	S.N.Anand
27	EX 1/2017 (Objections)	18-03-2021 (11.00 AM to 02.00PM)	Nagarathamma Vs Ramakrishnaiah	B.S.Yogeesh
28	O.S. 8/2018 (For amendment)	18-03-2021 (11.00 AM to 02.00PM)	Rudranamma Vs Lathamani	Basavaraju R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 73/2018 (Objections) IA/1/2018	18-03-2021 (11.00 AM to 02.00PM)	H.M.Nataraju Vs Ashok	R.Nagesh Rao Gaikwad
30	O.S. 85/2018 (SUMMONS)	18-03-2021 (11.00 AM to 02.00PM)	Hanumantharaya.V Vs Krishna alias Krishnappa	R.K.Radhakrishna
31	O.S. 109/2018 (EVIDENCE) IA/1/2018	18-03-2021 (11.00 AM to 02.00PM)	Rangadhamaiah Vs G.Bhaskar	Vasanthkumar.H.L.
32	O.S. 165/2018 (SUMMONS) IA/1/2018	18-03-2021 (11.00 AM to 02.00PM)	Smt. G.U. Shyla Vs Smt. Muniyamma	Jayarangaiah P.R.
33	O.S. 213/2018 (SUMMONS)	18-03-2021 (11.00 AM to 02.00PM)	Bank of BARODA Vs Suvarna.G.	Mohamed Afroze Ahamed
34	O.S. 269/2018 (SUMMONS) IA/1/2018	18-03-2021 (11.00 AM to 02.00PM)	Afroza Pasha Vs Sirazkhan	S.R.Ramakrishnaiah
35	O.S. 287/2018 (SUMMONS) IA/1/2018	18-03-2021 (11.00 AM to 02.00PM)	G.S.Manjunatha Vs G.B.Ananda alias Sadananda	Gururaja T N
36	O.S. 952/2018 (SUMMONS) IA/1/2018	18-03-2021 (11.00 AM to 02.00PM)	K.B.Preethi Vs K.B.Bojarajaiah	H.Raghu KUMar
37	O.S. 582/2013 (EVIDENCE) IA/1/2013	19-03-2021 (11.00 AM to 02.00PM)	Doddahanumaiah Vs Puttasiddaiah @ Rajanna	K.S. Jagannatha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1292/2011 (For Proclamation)		Thilak Park P.S. Vs Srinatha	APP HLV
2	C.C. 5175/2017 (summons to accused)		Thilakpark Police Vs Kaleel Alias Syed Kaleel	A.P.PTu
3	C.C. 2926/2019 (FOR PLEA)		Virupaksha Vs Bharath Medicals	Thippeswamy G.M.
4	C.C. 3002/2019 (SUMMONS)		Railway Rural Police station Bengaluru Vs Manjunath	APP
5	CrI.Misc. 19/2020 (EVIDENCE)		Babu Vs The Commissioner	Inayath Ulla Khan
6	CrI.Misc. 255/2020 (SUMMONS)		Enamul Hassan Vs Registrar of Birth and Deaths	Dawood Khan S J
7	P.C.R. 483/2020 (FIRST HEARING)		T D Anil Kumar Vs Naveen kumar D	Shivakumar
8	CrI.Misc. 545/2020 (FIRST HEARING) IA/1/2020		Narasimhamurthy Vs The Tahasildar	T Gangarangaiah
9	C.C. 4244/2020 (For Classification)		Thilak Park Police Station Vs Madhukumar B	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 1028/2015 (EVIDENCE) IA/1/2015		Hucchavenkataramanaiah Vs Raveesh. R	A.T.Veeranna
2	EX 36/2016 (STEPS)		The Federal Bank Ltd. Vs T.R.Siddaraju	M.Balakrishna Bhat
3	FDP 27/2016 (STEPS)		Basamma Vs Siddappa	H.P.Nataraj
(O.S./0000698/1990)				
4	EX 26/2017 (STEPS)		Ashok Vs Basavaraju	
5	FDP 16/2018 (Cross of P.W)		Honnagangaiah Vs Lakkamma	Lokesh T H
6	O.S. 791/2018 (EVIDENCE) IA/1/2018		Ganganna Vs Puttalakshmamma	Shivakumar Biligere
7	O.S. 295/2019 (For Classification) IA/3/2019 IA/1/2019 IA/2/2019		Siddagangaiah Vs Jayaramu	Prabhakara D.
8	O.S. 465/2019 (EVIDENCE) IA/1/2019		Rangamma alias Hanumarangamma Vs Ramaiah	Mahesh T P
9	O.S. 548/2020 (Objections) IA/1/2020		N Ganesh Vs Jayamma	Subhash P
10	O.S. 684/2020 (SUMMONS) IA/1/2020 IA/2/2020		Chandranna B H Vs Chandrakala	Suresh M
<u>11.00 AM to 02.00PM</u>				
11	O.S. 660/2018 (FOR COMPLAINANCE) IA/1/2018 IA/2/2018		Gopalaiah Vs Gangappa	Govindappa T
12	O.S. 1095/2009 (cross of pw)		C. Nagaiah Vs The Commissioner	B.G.V.P. T.G.R.
13	O.S. 1331/2012 (For Classification) IA/1/2012		S.L.Yogananda Vs Bheemaiah	E.Hanumantharappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	EX 19/2014 (HEARING)		T.K.Krishnappa Vs Umesh	T.G.Devara ju
15	O.S. 344/2014 (NOTICE) IA/1/2014		Nagarathnamma M Vs Shakuntala	H.C.Kumaraswamy
16	O.S. 435/2014 (EVIDENCE) IA/1/2014		Nagarathnamma Vs Revannasiddaiah	A.S.Chandrashekaraiiah
17	O.S. 437/2015 (HEARING) IA/1/2015		Ms Vinayaka CNC Centre Pvt. Ltd. Vs Mr. Devaraju	K.P.Manjuprakash
18	O.S. 731/2016 (NOTICE) IA/1/2016 IA/2/2016		Bylaiah Vs The Executive Officer	K.C Rajanna
19	O.S. 21/2017 (APPEARANCE OF PARTY) IA/1/2016 IA/2/2016		Sri.Virupaksha.A. alias Putta Vs Smt.M.Kumari	Tippu.A
20	O.S. 138/2017 (ARGUMENTS) IA/1/2017		A.N.Kousalya Vs Gouse beig	B.J.Mahaveera
21	O.S. 212/2017 (summons to defendent)		Lakshmana Vs Yogisha	T.N.Narayanaswamy
22	O.S. 242/2017 (EVIDENCE) IA/1/2017		Puttarudregowda Vs Narasimhamurthy	H.S.bhasmangi Rudraiah
23	O.S. 405/2017 (EVIDENCE) IA/1/2017		State Bank Of India Vs Manoj.T.	G.Sathyannarayana Reddy
24	O.S. 484/2017 (EVIDENCE) IA/1/2017		Vasudeva Vs Mudlaiah	Ramesha.S
25	O.S. 763/2017 (EVIDENCE)		Muniyamma Vs Anantharaju	P.G.Ramachandrappa
26	O.S. 963/2017 (Addl.WST) IA/1/2017		Thippesha Vs B.N.Pushpalatha	Jayarangappa
27	EX 1/2018 (STEPS)		Prakash Vs P. Ramachandraiah	R. Nagesh Rao Gaikwad
28	O.S. 360/2018 (NOTICE)		Sakamma Vs Manjanna	G.B Ravishankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 502/2018 (STEPS)		Canara Bank Vs Surendra Kumar.K.	Venugopal.S.R.
30	O.S. 229/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Krishnappa Vs Ranganathaswamy Weaing	Sudheendra Kumar M
31	O.S. 740/2020 (summons to defendent) IA/1/2020 IA/2/2020		Saadath Unnissa Vs Dilshad Unnisa	Kumaraswamy H C
Cases listed below are adjourned due to Covid 19				
32	O.S. 44/2019 (HEARING) IA/1/2019	16-01-2021 (11.00 AM to 02.00PM)	Yogesh Vs Manjula	Venkatesh K C
33	O.S. 131/2008 (APPEARANCE OF PARTY)	16-01-2021	S.N. Krishna murthy Vs Channamma	MSK CPS
34	O.S. 337/2011 (STEPS)	16-01-2021	Vijayalakshmi Vs Gowramma	S.B. S.R.
35	O.S. 997/2011 (ISSUE COMMISIONER WARRANT)	16-01-2021	B.N. Manjunath Vs Gowramma	BSY SVR
36	O.S. 71/2016 (For Classification) IA/1/2016	16-01-2021	Chikkadoddaiah Vs Lakshamma	D.H.Thimmanna
37	FDP 18/2016 (STEPS)	16-01-2021	Chikkathimmaiah Vs Hanumantharayappa	
38	O.S. 812/2016 (HEARING) IA/1/2016	16-01-2021	Channamallikarjunaswamy Vs Harish. G	H.V.Ranganathareddy
39	O.S. 837/2016 (Cross of P.W) IA/1/2016	16-01-2021	Narase Gowda Vs Siddalingaiah	C.N.Hanumantharaju
40	O.S. 924/2016 (STEPS) IA/1/2016 IA/2/2016	16-01-2021	Sundresh H.N. Vs Shivamma	H.S.Sheshdri
41	O.S. 15/2017 (EVIDENCE) IA/1/2017	16-01-2021	Shankaraiah Vs Gangaramakka	G.M.
42	O.S. 284/2017 (CUSTODY MATTERS) IA/1/2017	16-01-2021	H.N.Nagaraju Vs T.S.Narasimhamurthy	G.Nagaraju
43	O.S. 345/2017 (EVIDENCE) IA/1/2017	16-01-2021	Umesh.R.H. Vs Venkatesh	G.Manjunath

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 592/2017 (EVIDENCE) IA/1/2017 IA/2/2017	16-01-2021	Puttaiah Vs Sre Sai Krishna Auto Finances	Raghavendra Y
45	O.S. 872/2017 (HEARING) IA/1/2017	16-01-2021	Gangamma Vs Ramakrishna	A.T.Veeranarayan
46	EX 11/2018 (Objections)	16-01-2021	Magadirangaiah Vs Gangappa	P.Shivananjappa
47	O.S. 184/2018 (EVIDENCE) IA/1/2018 IA/2/2018	16-01-2021	Prema Vs Chandrashekharaiiah.S.C.	Kumaraswamy.K.N.
48	FDP 14/2018 (HEARING)	16-01-2021	Chikkamma Vs Sannamma	B.S.Yogeesh
49	O.S. 472/2018 (HEARING) IA/1/2018	16-01-2021	ABID Pasha Vs Mahamed Zabiulla	Tippu A
50	O.S. 638/2018 (ARGUMENTS)	16-01-2021	Canara Bank Vs Nagaraju.K.	Jagadeeshappa
51	O.S. 671/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018	16-01-2021	Chikkagangamma Vs Channegowda	Panduranga.G.

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IV ADDL. CIVIL JUDGE & JMFC V COURT
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 579/2011 (NOTICE)		Hebur P.S. Vs Lalithamma	APP
2	C.C. 2669/2012 (warrant to accused)		Hebbur Police Station Vs Kumara	A.P.P.
3	C.C. 689/2017 (BODY WARRANT)		Jayanagara Police Vs Mubarak	
4	C.C. 4199/2017 (summons to accused)		Hebbur PS Vs R.T.Ramesh	
5	P.C.R. 82/2018 (NOTICE)		Sunanda L.N. Vs Renukaprasanna H.S.	R. Umesha
6	C.C. 3179/2018 (summons to accused)		Hebbur Police Station Vs Vasanth Kumar Alias Vasanth HS	Hebbur PS
7	P.C.R. 305/2019 (NOTICE TO COMPLAINANT)		N S Deepak Vs H V Shashikala	K H Harikumar
8	CrI.Misc. 192/2020 (SUMMONS)		Ramaiah Vs The Deputy Tahasildar	C P Krishnappa
9	C.C. 1564/2020 (summons to accused)		Hebbur Police station Vs Manjunatha	APP
10	P.C.R. 322/2020 (HEARING)		Shivaranga H G Vs Mr Syed	G Virupakasha
11	C.C. 2029/2020 (warrant to accused)		Hebbur Police station Vs Suresh	APP
12	P.C.R. 368/2020 (NOTICE) IA/1/2020		Chandrashekar Gowda Vs Kirloskar Somashekar Diesel Engineers	S Manjunath
13	CrI.Misc. 389/2020 (APPEARANCE OF ACCUSED)		Karigiryappa R V Vs The Deputy Tahasildar	K Basavaraju
14	CrI.Misc. 390/2020 (APPEARANCE OF ACCUSED)		Karigiryappa R V Vs The Deputy Tahasildar	K Basavaraju

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IV ADDL. CIVIL JUDGE & JMFC V COURT
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 413/2020 (APPEARANCE OF ACCUSED)		Karigiriappa R V Vs The Deputy Tahasildar	K Basavaraju
16	C.C. 3840/2020 (summons to accused)		Hebbur Police Station Vs Jagadeesha	APP
17	C.C. 3868/2020 (warrant to accused)		Hebbur Police Station Vs Mahamed Yusuf	APP
18	Crl.Misc. 535/2020 (ORDERS)		Govindaraju H K Vs The Deputy Tahasildar	Prasannakumar G N
19	Crl.Misc. 567/2020 (ORDERS)		R Shivakumar Vs Deputy Thasildar	B Shashidhar
20	C.C. 4055/2020 (STEPS)		Jayanagara Police Station Vs Shabbir Ahammed	APP
21	Crl.Misc.(DVA) 11/2020 (FIRST HEARING)		Shruthi Sadhashiv Shanbhog Vs Naveen Nag S	Geetha Jagadeesh
Cases listed below are adjourned due to Covid 19				
22	C.C. 3906/2018 (summons to accused)	04-01-2021	Hebbur Police Station Vs Praveen Sukhadev Thorve	Hebbur PS
23	C.C. 5688/2019 (HEARING)	04-01-2021	Hebbur Police Station Vs Satheesh	APP
24	C.C. 6238/2019 (APPEARANCE OF ACCUSED)	04-01-2021	Hebbur Police Station Vs Gangahanumaiah	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 15/2007 (HEARING)		Dr. J.P. Palakshaiah Vs Gurusiddaiah	B.S.K. H.S.B.R.
2	O.S. 125/2008 (EVIDENCE)		Giriyappa Vs The Manager	H.V.Ranganatha Reddy J.P
3	O.S. 551/2008 (Cross of P.W)		Lakshamma Vs Verachikkaiah	H NN
4	O.S. 1036/2008 (NOTICE)		H Venkatappa Vs Venkataravanaiah	
5	O.S. 378/2009 (EVIDENCE)		Thimmaiah Vs Muthamma	S N N
6	O.S. 997/2010 (cross of pw)		N. Chikkanna Vs The Chief Secretary	KSY GP
7	O.S. 330/2011 (NOTICE)		Papanna Vs Abdul Wazid	JMM
8	O.S. 592/2011 (cross of pw) IA/1/2011 IA/2/2011		SHIVANNA .T. Vs SHIVANNA	T.N. SRINIVASIAH
9	O.S. 626/2011 (NOTICE)		Kariyamma Vs Rangaiah	
10	O.S. 424/2015 (summons to defendent)		Chandrashekar Vs Basavarajappa	Ramesh
11	O.S. 720/2015 (EVIDENCE) IA/1/2015		Siddagangamma Vs Krishnaiah	C.Kriashnaiah
12	O.S. 300/2016 (NOTICE) IA/1/2016		Latha Vs H.V.Rudrappa	A.T.Veeranarayan
13	O.S. 358/2017 (FOR SETTELEMENT) IA/1/2017 IA/2/2017		Rukminamma Vs Nagarathnamma.N.E.	B.S.Yogeesh
14	O.S. 414/2017 (Objections)		Shivalingaiah Vs Hanumanthaiah	B.C.Shivakumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 396/2018 (EVIDENCE) IA/1/2018		Suma.M. Vs Rajendra.M.	Harish.P.R.
16	EX 77/2018 (HEARING)		Saima Noorani Vs Musthaq Ahmed.T.R.	Srinivasamurthy
17	O.S. 167/2019 (EVIDENCE) IA/1/2019 IA/2/2019		H.N. Sathyanarayana Vs Vimala Ganesh	Devaraju B.R
18	O.S. 356/2020 (ORDERS) IA/1/2020		Kamamma Vs The Manager	H P Nataraj
19	O.S. 360/2020 (HEARING)		R S Chidamani Vs Sardar Pasha	N Basavaraj
20	O.S. 403/2020 (ORDERS)		T Tejashwini Vs NIL	C N Hanumanthraju
21	O.S. 438/2020 (ISSUES) IA/1/2020		Doddaramashasthry Vs Nagaraj Shasthry	Dawood Khan S J
22	O.S. 564/2020 (SUMMONS) IA/1/2020		Dharanendraiah Vs Bhaskar	Ansar Pasha M
Cases listed below are adjourned due to Covid 19				
23	O.S. 219/2011 (EVIDENCE)	20-01-2021	Manjunath Vs Gangamma	P.Ravi
24	O.S. 1007/2011 (summons to defendent)	20-01-2021	H V Shivaram Vs Lakshamma	DARG
25	O.S. 228/2012 (EVIDENCE)	20-01-2021	Gowramma Vs Basavaraju	
26	O.S. 387/2012 (cross of pw)	20-01-2021	Narasimhmurthy Vs Hanumantharayappa and others	Siddappa.K
27	O.S. 775/2012 (EVIDENCE) IA/1/2012	20-01-2021	T.C.Hemanthkumar Vs T.M.Chandrashekaraiah	Basavaraju
28	O.S. 4/2013 (EVIDENCE)	20-01-2021	Sharadamma Vs Yogananda	B.C.Shivakumar
29	O.S. 204/2013 (EVIDENCE) IA/1/2013	20-01-2021	B.K. Rajeshwari Vs Puttanarasamma	B. Jayaramaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 323/2013 (Objections) IA/1/2013	20-01-2021	Shivakumar Vs Narasimhamurthy @ Kamsa Narasimhamurthy	S. Mukunda
31	O.S. 822/2013 (EVIDENCE) IA/1/2013	20-01-2021	Sundaramma Vs Lakshamma	T.R.Ramesh Babu
32	O.S. 661/2014 (EVIDENCE) IA/1/2014	20-01-2021	Kareem Khan Vs Riyaz Khan	M.S.Sreedhara Murthy
33	O.S. 664/2014 (FOR SETTLEMENT) IA/1/2014	20-01-2021	S.Bhagavan Renuka Vs Jalajamma	K.P.Manjuprakash
34	O.S. 149/2015 (Await Report)	20-01-2021	Chikkanna Vs Srinivas	B.Nagesh Rao Gaikwad
35	O.S. 493/2015 (HEARING)	20-01-2021	T.R.Renukamba Vs Mohammad Naveed Pasha	H.B.Shivadev
36	O.S. 513/2015 (STEPS) IA/1/2015	20-01-2021	D.S.Kumar Vs T.S.Rangachar	S.Ramesh
37	O.S. 798/2015 (HEARING) IA/1/2015	20-01-2021	Basavaraju.S.C. Vs R.Narasimhamurthy	T.R. Yogish
38	O.S. 204/2016 (HEARING) IA/1/2016	20-01-2021	Rajamma Vs Gangaiah	B.G.Ningaraja
39	O.S. 254/2016 (HEARING)	20-01-2021	Medara Janangada Sri chowdeshari ammanavara devasatanada abhiruddi hagu seva samithi Vs Adishakthi Sri choudeshwari devasatanada trust	M.A.Chakravarthi
40	O.S. 268/2016 (NOTICE) IA/1/2016 IA/2/2016	20-01-2021	Siddaramaiah Vs Guddadarangamma @ Rangamma	T.L.Sandeep
41	FDP 11/2016 (HEARING)	20-01-2021	Krishnappa Vs Devaraju	K.F.Inayathulla shariff
42	O.S. 376/2016 (EVIDENCE) IA/1/2016	20-01-2021	smt.Narasamma Vs Narasamma	N.A.Chakravarthy
43	O.S. 577/2016 (Objections) IA/1/2016	20-01-2021	Govindaraju Vs Thimmaiah	N.A.Chakravarthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 617/2016 (HEARING)	20-01-2021	Ramanna Vs Chikkahanumanthaiah	R.B.
45	O.S. 722/2016 (NOTICE) IA/1/2016 IA/2/2016	20-01-2021	Latha Vs Veeranna alias Eeranna	Raghavendra Y
46	O.S. 808/2016 (Objections) IA/1/2016 IA/2/2016	20-01-2021	Nagaraju. T Vs Harish. G	Bendre Kumar T
47	O.S. 828/2016 (NOTICE)	20-01-2021	Hanumanthaiah Vs Maribylaiah	D.A.Rajeshagupta
48	O.S. 302/2017 (Objections) IA/1/2017	20-01-2021	Rajashelya Naika Vs Sevalamma	C.N.Hanumantharaju
49	O.S. 461/2017 (Objections) IA/1/2017	20-01-2021	Rangaswamy.K Vs Anjinappa.R.	T.N.Gururaj

Dangling IA:

Prl. Civil Judge Jr.Divn and JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	C.C. 700/2013 (ARGUMENTS)		T.N. Latha Vs P. Vanajakshamma	H.G. Narasaraju
2	C.C. 561/2018 (FOR SETTELEMENT)		H.Shankarappa Vs Jayaprakash.P.C.	M.Mutharayappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	EX 44/2019 (For Classification)		B. Sudha Vs D.S. Rajanna	Devaraju B.R
2	O.S. 411/2019 (summons to defendent) IA/1/2019		K.N. Rajashekara Reddy Vs Shivakumar R.	K.S Jagannatha
3	O.S. 193/2020 (summons to defendent)		Susheelamma Vs Jayalakshmi	L G Venkateshaiah
4	O.S. 210/2020 (summons to defendent) IA/1/2020		Kalaiah Vs Drakshayanamma	K N Basavaraju
5	O.S. 244/2020 (summons to defendent) IA/1/2020		N P Pushpa Vs Venkatanarasachar	Shivabasappa
6	O.S. 260/2020 (summons to defendent) IA/1/2020		Kariyamma Vs L T Gangathimmegowda alias Rajanna	L Narayana
7	O.S. 336/2020 (summons to defendent) IA/1/2020		Bank of Baroda Vs Rangaswamaiah	M Balakrishna Bhat
8	O.S. 439/2020 (summons to defendent) IA/1/2020		Sakamma Vs Narasimhamurthy	H B Guru Kiran
9	O.S. 523/2020 (summons to defendent)		Vinselas Lakra Branch Manager state Bank of India Vs Hari Krishna S	Shams Us Tabrez A
10	O.S. 714/2020 (SUMMONS) IA/1/2020 IA/2/2020		H Girish Vs The Chief Secretary	T N Ajay
11	O.S. 735/2020 (summons to defendent) IA/1/2020		Manohar Vs Shivakumar S P	M S Chandrashekaraiah
<u>11.00 AM to 02.00PM</u>				
12	O.S. 500/2019 (For Compliance of Section 89 of C.P.C)		Kalipurusha Vs Gangaiah	R. Basavaraju
13	O.S. 225/2005 (cross of pw)		Anjanappa Vs Hanumakka	NB
14	O.S. 699/2007 (STEPS)		Lakshmaiah Vs Kalidasaiah	C Krishnapa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 326/2008 (cross of dw)		Rudraiah Vs Kempamma	
16	O.S. 518/2008 (NOTICE)		Mohammed Imam @ Pyaru Vs Abdul Jaleel	
17	O.S. 40/2009 (HEARING)		Narasamma Vs Revamma @ Puttaveeramamma	S.M.K. S.V.R.
18	O.S. 789/2009 (STEPS)		Bhyategowda Vs Bhyataiah	KGN RPP
19	O.S. 1031/2009 (cross of dw)		Nagaraju Vs Narasamma	E.Hanumantharayppa AM
20	O.S. 340/2010 (cross of dw)		Imamsab Vs Hayatha sab	TVS
21	O.S. 1005/2010 (cross of dw)		Seetharamaiah Vs Erashanaiah	HMA SRR
22	O.S. 143/2011 (EVIDENCE)		Ravi A.S. Vs Lakkamma	NAC
23	O.S. 915/2011 (NOTICE)		Puttaiah Vs puttamma	TRR
24	O.S. 104/2013 (cross of pw) IA/1/2013		Lalithamma Vs Sulaiah	G.L. Narendrababu
25	O.S. 346/2013 (EVIDENCE) IA/1/2013		Girijamma Vs Muddamma	G.L. Umesh
26	O.S. 623/2013 (cross of pw) IA/1/2013		Jayamma Vs Girijamma	T.R. Rajendra Prasad
27	O.S. 631/2013 (EVIDENCE)		Thimmaiah Vs Gangaiah	R. Nagesh Rao Gaikwad
28	O.S. 658/2013 (cross of pw)		Gangappa Vs Vishwanath	K.N. Rajashekara
29	O.S. 727/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Doddanarasaiah Vs H.T. Nagaraju	T.N. Gururaj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 798/2013 (EVIDENCE) IA/1/2013 IA/2/2013		M.Arun Vs T.S.Shamsundar	K.S.Shivakumar
31	O.S. 888/2013 (EVIDENCE) IA/1/2013		Aparna Vs Gangadharappa	R.PREMKUMAR
32	O.S. 927/2013 (For amendment)		K.B. Mahesh Vs Gangadharaiah	GBRS
33	O.S. 12/2015 (EVIDENCE) IA/1/2015 IA/2/2015		A.Jagadeesh Vs T.M.Shivakumar	C.Krishnaiah
34	O.S. 145/2015 (FOR SETTELEMENT)		M.Gurusiddappa Vs Yasho Lakshmi	T.P.Mahesh
35	O.S. 944/2015 (Addl.WST) IA/1/2015		Ranganarasaiah Vs Gangamma	M.B.Naveen kumar
36	O.S. 680/2016 (EVIDENCE) IA/1/2016		Gangashanaiah Vs C.R.Ramalingegowda	S.R.Ramakrishnaiah
37	O.S. 985/2016 (cross of pw)		Chowdaiah Vs Sharadhamma	K.S,Basavaraju
38	O.S. 11/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Lakshamma Vs Chief Secretary to the Government of Karnataka	E.Hanumantharayappa
39	O.S. 563/2017 (HEARING) IA/1/2017		B.R.Pushpavathi Vs Nataraju	Nivedha Raveesh
40	O.S. 368/2018 (EVIDENCE) /1/2018 /2/2018		N.C. Hanumantharayappa Vs Ramachandraiah	K.S.JAGANNATHA
41	O.S. 307/2019 (FOR SETTELEMENT)		Ganganna Vs Siddamma	Vasu H.G.
42	O.S. 517/2019 (FOR SETTELEMENT) IA/1/2019		G.U. Sindhu Vs Ranganathaiah	R. Thippeswamy
43	O.S. 506/2020 (ORDERS) IA/1/2020		Gayatri Devi S C Vs N Panchakshrayya	Yedeyurappa
44	O.S. 507/2020 (ORDERS) IA/1/2020		Honnasidappa Vs Gowramma	Yedeyurappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	O.S. 643/2020 (HEARING) IA/1/2020		Padmamma Vs Ganganarasaiah	Vedamurthachar G

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Smt.Manju S(Incharge)
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 150/2018 (SUMMONS)	09-02-2021	Shrirama Transport Finance.Co.Ltd. Vs Ravikumar B.S.	Gireesh.H.U.
2	C.C. 845/2018 (warrant to accused)	09-02-2021	M/s Annapoorneshwari Merchant Fianance Vs A.N.Narayana	K.S.Shivakumar
3	C.C. 1062/2018 (SUMMONS)	09-02-2021	Shri Ram Transport Finance Co.Ltd. Vs Ramesh	Ganesh PRasad.K.
4	C.C. 1063/2018 (summons to accused)	09-02-2021	Shrirama Transport Finance Co Ltd Vs The Secretary	Girish HV
5	C.C. 1073/2018 (warrant to accused)	09-02-2021	Manjuala Vs B.S.Nagaraja	C.S.Vijaykumar
6	C.C. 1420/2018 (STEPS)	09-02-2021	M/s Sriram Transport Finance Co. ltd Vs Ramesh.H.B.	K.H.Girish Babu
7	C.C. 1576/2018 (warrant to accused)	09-02-2021	Shivamurthy Vs Shivakumar	Ramesh.R.
8	C.C. 1744/2018 (SUMMONS)	09-02-2021	S.Suresh Vs Ravi Kotteyan	G.Nagaraj
9	C.C. 1950/2018 (warrant to accused)	09-02-2021	G.C.Basavaraju Vs Lepakshi alias Lepaksha	B.G.Vijayaprakash
10	C.C. 1959/2018 (warrant to accused)	09-02-2021	B.C.Sujathamma Vs Lepakshi alias Lepaksha	B.G.Vijayaprakash
11	C.C. 2042/2018 (SUMMONS)	09-02-2021	M/s Annapoorneshwari Merchant Finance Vs K.V.Pankaja	K.S.Shivakumar
12	C.C. 2353/2018 (EVIDENCE)	09-02-2021	Rathnamma G Vs Ramamani B H	Hanumantharaj
13	C.C. 3717/2018 (Cross of P.W)	09-02-2021	Girish V Vs Khaleel	Dinesh Kumar P.N

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Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 3720/2018 (SUMMONS)	09-02-2021	S P Mahesh Vs D K Tyagaraju	G S Prabhudev
15	C.C. 3723/2018 (HEARING)	09-02-2021	S.Jagadeesha Vs Sunil.P.	K.S Jagannatha
16	C.C. 3724/2018 (HEARING)	09-02-2021	S.Jagadeesha Vs Sunil.P.	K.S Jagannatha
17	C.C. 4356/2018 (SUMMONS)	09-02-2021	K. Ramesh Vs A.S. Roshan	T.H. Lokesh
18	C.C. 4370/2018 (STEPS)	09-02-2021	Shabeer Pasha Vs B.S.Venkataramana	Zafrulla Khan
19	C.C. 5348/2018 (Objections)	09-02-2021	Sunil Kumar Vs Quick Edu Smart Tech Solutions Pvt.Ltd.,	M.Sundheendra Kumar
20	C.C. 6229/2018 (warrant to accused)	09-02-2021	Devaraju Vs Sureshbabu	Veeranarayana.A.T.
21	C.C. 86/2019 (STEPS)	09-02-2021	Mallegowda Vs Shivarudraiah.B.M.	Manjuprakash.K.P.
22	C.C. 5533/2019 (STEPS)	09-02-2021	N.Madhurao Vs Nagaraju	Nataraju.H.P.

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Smt.Manju S(Incharge)
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 684/2009 (FOR COMPLAINANCE)		Gowramma Vs smt. Lakshamma	
2	O.S. 829/1999 (Await stay Order)		Lakshmana Vs Kallvueeraiah	H.S.B.R. T.S.V.
3	O.S. 185/2006 (EVIDENCE)		Yashodamma Vs Puttaveeramma	SMS
4	O.S. 256/2009 (Objections)		Amruthuraiah Vs Narasimhamurthy	TBS BSY
5	O.S. 661/2010 (EVIDENCE)		Bhagyamma Vs Muddaiaha	KSV GRP
6	O.S. 1053/2011 (HEARING)		hanumanthaiah Vs Siddamma	KSV
7	O.S. 140/2012 (ARGUMENTS)		Byregowda Vs Lakkamma	CN HH
8	O.S. 447/2012 (STEPS)		Venkatappa Vs Narasamma	Ningaraja.B.G. S.R.R.
9	O.S. 637/2012 (HEARING)		Siddagangamma Vs Puttaiah	R.Nagesh Rao Gaikwad
10	O.S. 324/2015 (FOR SETTELEMENT) IA/1/2015 IA/2/2015		B.A.Narayanaswamy Vs Ms.sriram City Union finance Ltd.	Ramesh
11	O.S. 311/2020 (HEARING) IA/1/2020		Anusuyamma Vs Lokesh	Srinivasamurthy N H
12	O.S. 644/2020 (SUMMONS) IA/1/2020		Hareesh K E Vs M R Gangarangaiah	Vivekananda D
Cases listed below are adjourned due to Covid 19				
13	O.S. 316/2020 (FOR COMPLAINANCE) IA/1/2020	04-03-2021	Shivalingaiah Vs Basappa	K Borappa
14	O.S. 643/2013 (For amendment) IA/1/2013	04-03-2021	Netravathi Vs Niranjamurthy	Niranjamurthy

Prl. Civil Judge Jr.Divn and JMFC
Smt.Manju S(Incharge)
VI ADDL. CIVIL JUDGE AND JMFC VII COURT
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 179/2015 (EVIDENCE) IA/1/2015	04-03-2021	Mahaboob Jan Vs Aktharunnisa	M.B.Naveen Kumar
16	O.S. 530/2016 (EVIDENCE) IA/1/2016	04-03-2021	Nagalakshmi.R. Vs Ramanna.T.K.	T.S.Manjuladevi